

FORM A

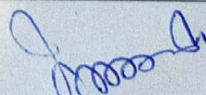
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

'M/s ROHTAS PROJECTS LIMITED'

RELEVANT PARTICULARS	
1.	Name of Corporate Debtor Rohtas Projects Limited
2.	Date of Incorporation of the Corporate Debtor 05/01/1990
3.	Authority under which Corporate Debtor is incorporated / registered Registrar of Companies - Delhi
4.	Corporate Identity No. of the Corporate Debtor U74999DL1990PLC123785
5.	Address of the registered office and principal office (if any) of corporate debtor Flat No. 2, First Floor, F-50B Madhu Vihar Ext., Patparganj, New Delhi, East Delhi, DL - 110092 IN (as per the MCA website)
6.	Insolvency commencement date in respect of corporate debtor 30/09/2019 (the undersigned was appointed as IRP, by the Hon'ble NCLT, Delhi, Court No. III on the 15.10.2019)
7.	Estimated date of closure of insolvency resolution process 27/03/2020 (180 days beginning Insolvency Commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mukesh Gupta IBBI/IPA-001/IP-P-01494/2018-2019/12254
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: camukeship@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: cirp.rohtas@rediffmail.com
11.	Last date for submission of claims 29/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Real Estate Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) (1) Mr. Arvind Mittal [IBBI/IPA-001/IP-P01358/2018-19/12081] Regd. Address: House No. 264, Sector -55, Faridabad, Haryana -121004. Email: rohtas.ar@gmail.com (2) Mr. Vinod Kumar Chaurasia [IBBI/IPA-001/IP-P00100/2017-18/10200] Regd Address: A-756, Sector-2, Rohini, New Delhi 110085. Email: cavinodechaurasia@gmail.com (3) Ms. Ramanpreet Kaur [IBBI/IPA-001/IP-P-01378/2018-2019/12301] Regd. Address: C-1006, Kenwood Tower, Charmwood Village, Surajkund, Faridabad, Haryana-121009 Email: ramanpreet@impacca.com



MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254

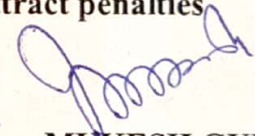
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) For Relevant Forms : Weblink is https://ibbi.gov.in/home/downloads (b) Detail of authorized representatives is available at Point 13 above.
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Notice is hereby given that the National Company Law Tribunal, New Delhi Court No. III, has ordered the commencement of a corporate insolvency resolution process of **M/s Rohtas Projects Limited** on 30.09.2019, but order appointing the undersigned as the Interim Resolution Professional of **Rohtas Projects Limited** was passed on the **15.10.2019**.

1. The creditors of **Rohtas Projects Limited**, are hereby called upon to submit their claims with proof on or before **29/10/2019** to the interim resolution professional at the address mentioned against entry No. 10.
2. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
3. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class i.e. [Real estate allottees] in Form CA.
4. **Submission of false or misleading proofs of claim shall attract penalties**

Date: 18.10.2019
Place: New Delhi

MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254



MUKESH GUPTA
Interim Resolution Professional
Rohtas Projects Limited
[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]